

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY

(PART-I, SECTION-1)

GOVERNMENT OF INDIA

MINISTRY OF COMMERCE

PUBLIC NOTICE No. 55(RE-98)/1997-2002

NEW DELHI: 11.11.1998

In exercise of powers conferred under paragraph 4.11 of the Export and Import Policy, 1997-2002, as notified in the Gazette of India extraordinary, Part-II- Section 3 – Sub- section (ii) vide S.O No. 283(E) dated 31.3.97, the Director General of Foreign Trade hereby makes following amendment in the Handbook of Procedures (Vol.1) (RE-98), 1997-2002.

The rates notified under Annexure A shall cover the exports made from 1.4.97 to 14.4.98.

The rates notified in Annexure B to this Public Notice will form part of Appendix 28A and shall cover the exports made from 15.4.98.

1. The description of export product at S.No. 259 of Engineering product shall be amended to read as "Casing and tubings/ hollow drill rods/ capling/ core barells and substitutes made out of carbon steel seamless tube pipe".
2. The description of export product as given in Appendix 28A at S.No. 880 of chemical product shall be amended to read as "3,3 Dichloro Benzidine, D-Hydrochloride".
3. The description of export product as given in Appendix 28A at S.No. 579 of chemical product shall be amended to read as "Ink blue concentrate Acid blue 93 C.I No. 42780".

4. The description of export product as given in Appendix 28A at S.No. 625 of chemical product shall be corrected to read as " Alkali blue (Pigment Blue 61) C.INo.42765.1".
5. The value cap of export product as given in Appendix 28A at S.No. 91 and 363 of Engineering product shall be amended to read as under:

S.No.	Description of export product	DEPB rate	Value cap
91.	Cold Rolled , Galvanised, Colour coated sheets/strips/wide coils of colour coated steel sheets/ C.R/ CRGP/GC sheets/ strips/ wide coils.	19.00	Rs. 29,000/- per MT.
363.	Galvanised (plain/corrugated) steel sheets/ Strips/ wide coils/ pipes / tube/ wires	19.00	Rs. 20,000/- per MT

6. The description of export product as given in Appendix 28A at S.No. 1, 2 and 3 of Fish & Fish products may be amended to read as follows:

S.No.	Description of export product
1.	Dried marine products, live crustaceans, aquarium or ornamental Fish and Fish & Marine products including frozen meat thereof, not covered under S.No. 2 and 3 below.
2.	Processed, preserved and frozen Fish and Crustaceans, Molluscs and other Aquatic invertebrates (excluding those covered under S.No. 1 & 3.
3.	Processed, preserved and frozen headon/headless shrimps of species

Black Tiger (Penaeus monodon) white shrimps (Penaeus Indicus) and scampi.

Note:

1. The exporter exporting the products mentioned in S.No. 2 above, shall be required to give a specific declaration in the Shipping Bill to the effect that the preservatives, as prescribed in Standard Input Output Norms relating to fish and marine products, have been used in the export product.
2. The exporter exporting the products mentioned in S.No. 3 above, shall be required to give a specific declaration in the Shipping Bill stating that the export products have been obtained from aquaculture sources.
6. The DEPB rate for export product as given in Appendix 28A at S.No. 3 of Fish & Fish products may be amended to read as 10%. The enhancement in the above DEPB rate shall be effective from 15.4.98 and shall cover exports of such products made on or after 15.4.98.
7. The serial number Fine/Fancy leather gloves as given under the product group leather in Public Notice No. 10 dated 1.5.98 shall be corrected to read as S.No. 31 instead of S.No. 10.
8. The description of export product as given in S.No. 46 of product group Textile in Public Notice No. 6(RE-98) dated 15.4.98 shall be amended to read as "Grey/ bleached/dyed and/or printed fabrics manufactured out of spun yarn from man-made fibre.
9. The description of export product as given in S.No. 590 of product group chemicals in Public Notice No. 6 (RE-98) dated 15.4.98 shall be amended to read as "Neoprene based adhesive.
10. The description of export product as given in S.No. 617 of product group chemicals in Public Notice No. 6(RE-98) dated 15.4.98 shall be amended to read as "Vinyl acetate based adhesive".
11. The DEPB rate for the export product as given in S.No. 486 of Engineering product in Public Notice No. 6 (RE-98) stands deleted.
12. The description of export product as given in S.No.728 of chemicals products in Public Notice No. 6(RE-98) as amended from time to time is modified to read as under:

"CIS + Hydroxy Lactam/ CIS(+)-2-(-4-Methoxy Phenyl)-3-Hydroxy-2, 3-Dihydro-1,5-Benzothia-zepin-4-(5H)- one"

This issues in public interest.

Sd/-

(N.L.Lakhanpal)

Director General of Foreign Trade

Copy to all concerned,

By orders etc.

(Ajay Sahai)

Jt.Director General of Foreign Trade

(File No. PRU/AS/97-98/DEPB)

Annexure A

Product group: Chemicals

S.NO.	Description of export product	DEPB rate for 1.4.97 to	<i>Value cap</i>
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		14.4.98	
968.	Niacinamide	17.00	Rs.300/ kg
969.	Paracetamol DC grade confirming to 90% and above	11.00	
970.	Piperazine BP 88/ USP 22	15.00	Rs.110/kgs.
971.	Thiacetazone	3.00	
972.	Ordinary portland cement/ portland pozzalona Cement/ portland slag cement	10.00	
973.	Phthayl sulphathiazole	16.00	Rs.300/ kg.

Product group: Engineering

582.	Chainwheel and Crank set	12.00	
583.	Triple chainwheel and crank set	12.00	

Annexure B

Product group: Chemicals

S.NO.	Description of export product	DEPB rate for 15.4.98	Value cap
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		onwards	
968.	Niacinamide	19.00	Rs.300/ kg
969.	Paracetamol DC grade confirming to 90% and above	13.00	
970.	Piperazine BP 88/ USP 22	17.00	Rs.110/kgs.
971.	Thiacetazone	4.00	
972.	Ordinary portland cement/ portland pazzalona Cement/ portland slag cement	12.00	
973.	Phthayl sulphathiazole	18.00	Rs.300/ kg.

Product group: Engineering

582.	Chainwheel and Crank set	14.00	
583.	Triple chainwheel and crank set	14.00	